

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1008/(MAH)/2017

CORAM:

Present SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: M/s. Zeal Investment & Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
14	RAJESH SHARMA	Advocate for the Petitioner	Rajesh S D

COMMON ORDER

C.S.P. No. 1004/230-232/NCLT/MB/MAH/2017

C.S.P. No. 1008/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He represented that the matter be kept on 12.01.2018.
3. Hence the matter is posted to **12.01.2018**.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)